

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4882
(To be answered on the 25th March 2021)**

DIGI YATRA PLATFORM

4882. SHRI KESINENI SRINIVAS

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether a Standard Operating Procedure (SOP) has been set up for Digital Transformation of Indian Aviation Industry;
- (b) if so, the details thereof;
- (c) the details of laws guiding facial recognition and other Information and Communication Technology (ICT) provisions which are to be implemented under the Digi Yatra Platform including the storage and retention details of passenger's data; and
- (d) the details of airports using the Digi Yatra Platform architecture and the number of passengers registered till date on this platform?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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- (a) & (b) Yes, Sir. The Government has taken a number of steps for digital transformation of aviation sector which include, inter alia:
- (i) eGCA for providing online approvals and service delivery by Directorate General of Civil Aviation (DGCA).
- (ii) eBCAS for automation of services at Bureau of Civil Aviation Security (BCAS).
- (iii) eSahaj for online processing of security clearances.
- (iv) DigitalSky Platform for regulating the operations of Remotely Piloted Aircraft System (RPAS).
- (v) Digi Yatra for seamless, paperless and hassle-free experience of passengers across Indian airports.
- (c) Digi Yatra seeks to provide seamless, paperless and hassle-free experience for passengers across all check points at all Indian airports.

The Digi Yatra policy launched in August 2018, provides the detailed

guidelines for implementation of Digi Yatra at Indian Airports. DGCA has issued Civil Aviation Requirements (CAR) Section 3-Air Transport, Series M, Part VII titled "Implementation on E-Boarding Process (Digi Yatra)" for implementation under Digi Yatra Platform.

Facial recognition would be done with the consent of the passenger as per the extant data privacy and data protection regulations. Data shared by the passenger would be used for the purpose defined and would not be shared with any other external stakeholder. The data shared by the passenger will not be retained for more than 24 hours after departure of the flight.

(d) Digi Yatra Central Identity Management Platform would be developed by the Digi Yatra Foundation, a Joint Venture (JV) Company of Airports Authority of India (AAI) and other JV/private airports. No passenger has been registered till date on this platform.
